(b) and (c). Section 8 of the Ordinance provides for assistance to such Undertakings whose management is taken over. Liquidation of arrears is a continuing responsibility of all sugar factories whether taken over or not. Position of cane dues will be reviewed periodically and suitable action will be taken under the Ordinance when need therefor arise.

कुरानिगर में निली पुरातत्व वस्तुयों का संप्रहालय

*313. श्री उचतेन : क्या शिक्षा, समाज कल्याण ग्रीर संस्कृति मंत्री यह बनाने की कृपा करेंगे कि :

- (क) महात्मा बुद्ध के महानिर्वाण स्थान, कुशीनगर, (देवरिया) उत्तर प्रदेश में खुदाई में मिली पुरातत्व वस्तुमों के लिए मग्रीलय बनाने की योजना पर खब तक क्या कार्यवाही की गई है ;
- (ख) क्या कुर्शानगर, पावा नगर, देवरिया में खुदाई की कोई व्यापक योजना सरकार के विचाराधीन है ; ग्रीर
- (ग)) यदि हां, तो उस पर कायवाही कब तक की जायेगी ?

शिक्षा, समाज कल्याण और सैस्कृति मंत्री (डा॰ प्रताप चन्द्र चन्द्र) : (क) इन समय कुशीनगर में नप्रहालय बनाने की कोई योजना नहीं है।

- (ख) जानहीं।
- (ग) प्रश्न ही नहीं उठता ।

Apprentices under National Apprenticeship Schome

*314. SHRI P. KANNAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether any followup efforts have been made to find out the extent of placement of the Apprentices

under the National Apprenticeship Scheme; and

(b) if so, the particulars and the extent to which this scheme has helped to build up a cadre of technologically skilled personnel for manning vital sectors of the economy?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes Sir.

- (b) A voluntary practical training stipend scheme was initiated by the Ministry of Education in 1949-50 for graduate, and diploma holders in engineering and technology. From the year 1975-76, this voluntary scheme was brought under the purview of the Amended Apprentices Act, 1961. Under the scheme, 1,32,477 graduates and diploma holders have been trained. This is in addition to apprenticeships offered by establishments on their own.
- 2. The Apprentices Act 1961 was enacted to regularise a programme of practical training of trade apprentices (for craftsmen) and is operated by the Ministry of Labour, Under this programme 1,43,347 trade apprentices passed the trade tests and qualified as craftsmen.
- 3. The national apprenticeship schemes as outlined above have helped to build up a large corps of technologically skilled personnel for manning various sectors of economy.

गन्ने की बकाया राशि की ग्रदायगी के लिए उत्तर प्रदेश को केन्द्रीय ऋण

- *315. श्री ग्रनन्त राम जायसवाल: क्या कृषि धोर सिचाई मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या उत्तर प्रदेश के मुख्य मंत्री ने गन्ने की बकाया राशि की प्रदायनी के लिए 20 करोड़ रुक्ये का केन्द्रीय ऋण मांगा है;